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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

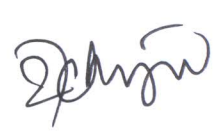
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2016  
NAME OF THE PETITIONER(S) : Mr. Sankara Narayanan Subha Sundar  
NAME OF THE RESPONDENT(S) : M/s Nal Unavu Foods Private Limited & 2 Others  
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	C. K. RIJU	PRACTISING COMPANY SECRETARY COUNSEL FOR PETITIONER	
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**ORDER**

Shri C K Riju, PCS representing the petitioner present and filed an affidavit showing the delivery of notice served on R2. The Bench is satisfied that the notice effected on R2 is held sufficient. R2 called but absent. In the circumstances, R2 is set ex parte. The matter is posted for final arguments. Put up on 17.02.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)